

IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(S) No. 2586 of 2013

CORAM: HON'BLE MR. JUSTICE DEEPAK ROSHAN

For the Petitioner : None

For the Respondents : Mr. M.K. Roy, Advocate

13/ 10.09.2021 Heard through V.C.

2. Nobody appears for the petitioner even on repeated calls. However, Mr. M.K. Roy, learned counsel is present for the respondent State.

3. With a view to give more opportunity, put up this case on **27.09.2021**.

(Deepak Roshan, J.)